

(ख) यदि हां, तो इन महिलाओं तथा बच्चों की संख्या कितनी है;

(ग) उन्हें जेलों में बन्द रखने के क्या कारण हैं; और

(घ) सरकार ने बच्चों को खाद्य पदार्थ, दूध आदि देने की क्या व्यवस्था की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वि. प्रकाश शुक्ल) : (क) से (ग). दिल्ली पुलिस के आन्दोलन के दौरान 8 महिला कांस्टेबल गिरफ्तार करके जेल भेज दी गई। न्यायालय द्वारा उन सब की जमानत मंजूर कर ली गई है। उनमें से चार को जमानत/जमानत बन्ध की पूर्ति पर जेल से पहले ही छोड़ा जा चुका है, शेष चारों को उनके द्वारा जमानत की औपचारिकता को पूरा करने के बाद तुरन्त ही छोड़ दिया जाएगा। बच्चे गिरफ्तार नहीं किए गये थे।

(घ) प्रश्न ही नहीं उठता।

Retiring Age of Teachers

1767. **Shri S. C. Jha**: Will the Minister of Education be pleased to state:

(a) the present retiring age limit for the school teachers; and

(b) whether it is a fact that the Kothari Education Commission Report has recommended that the retiring age limit of school teachers be fixed at 65?

The Minister of Education (Dr. Triguna Sen): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-556/67].

Statehood for Manipur

1768. **Shri M. Meghachandra**: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Assembly of Manipur and all the

political parties in Manipur are demanding for the grant of Statehood to Manipur; and

(b) if so, the action being taken by Government in this regard?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) In September, 1966, the Manipur Legislative Assembly passed a resolution to the effect that full-fledged Statehood be granted to Manipur.

(b) Government do not propose any change in the status of this Union territory.

Centralisation of Services of L.D.C's./U.D.C's./Assistants

1769. **Shri M. L. Sondhi**: Will the Minister of Home Affairs be pleased to state:

(a) the number of L.D.C's. Ministry-wise, who have completed 10 years' service in the grade but have not been promoted to the grade of U.D.C.;

(b) the number of L.D.C's. promoted as U.D.C's. during the period Ministry-wise;

(c) whether it is a fact that in some cases senior LDCs. could not be promoted as UDCs. for want of vacancies in that cadre in the Ministry and as such there is much discontentment among the employees;

(d) whether such disparity and the resultant discontentment are due to the decentralisation of these services;

(e) whether it is also a fact that such disparity and discontentment are in existence in the cases of UDCs.; Assistants, and Section Officers also;

(f) if so, whether Government propose to centralise these services as before; and

(g) if not, the reasons therefor?